

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO. 4399/2023

ASHUTOSH KUMAR UPADHYAY & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(IA No. 233266/2023 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 16-02-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE HIMA KOHLI

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mr. Gopal Sankarayanan, Sr. Adv. (NP)

Mr. Purushottam Sharma Tripathi, AOR

Mr. Abhishek Tripathi, Adv.

Mr. Mukesh Kumar Singh, Adv.

Mr. Ravi Chandra Prakash, Adv.

Mr. Amit, Adv.

Ms. Vani Vyas, Adv.

Ms. Tanya Srivastava, Adv.

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Sr. A.A.G.

Mr. Pradeep Misra, AOR

Mr. Daleep Dhyani, Adv.

Mr. Abhilash Kumar Singh, Adv.

Mr. Suraj Singh, Adv.

Mr. Manoj Kumar Sharma, Adv.

Mr. Bhuwan Chandra, Adv.

Mr. Rakesh Khanna, Sr. Adv.

Mr. Arun Bhardwaj, Sr. Adv.

Mr. Shyam Suman Singh, Adv.

Mr. Arjun Sharma, Adv.

Ms. Varuna Juneja, Adv.

M/s. Karanjawala & Co., AOR

UPON hearing the counsel the court made the following
O R D E R

At the request of the learned counsel for appellants who states
that the Senior advocate leading him in the matter is held up before
another Bench, list on 23rd February, 2024.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Nand Kishor)
Court Master (NSH)